

CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCAIT BANGK BUCKNOW

O.A. NO.203 of 1990 (L)

Shri R.C. Batra Applicant.
(Defence) Versus
Union of India & Others Respondents.

27.7.1990

Hon'ble Mr. Justice K. Nath, V.C.

Hon'ble Mr. K. Obayya. A.M.

This is an application by the applicant Shri R.C. Batra, identified by Shri R.C. Sharma, advocate for dismissing the petition as not pressed. Shri K.C. Sinha is present for the respondents. The Original Application is dismissed as not pressed.

Sd/-

A.M.

Sd/-

V.C.

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